

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR  
(Chief Justice's Secretariat)**

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**Subject :- Application of Ms. Zainab Naz for adjustment as System Assistant in District Judiciary of Jammu Province.**

**O R D E R**

**No. 1297 of 2024/Psy**

**Dated: 22/08/2024**

WHEREAS, Ms Zainab Naz D/o Hussain R/o Turtuk Nobra, Leh was appointed by absorption as System Assistant vide High Court order No. 1437 Dated 28.02.2019 retrospectively w.e.f. 15-02-2018 and posted at District Court Leh. She was, thereafter, transferred to the Court of Principal District and Sessions Judge Jammu vide High Court order No. 534/2021/RG/Psy Dated 16.07.2021.

WHEREAS, on creation of separate Cadre for Subordinate Judiciary of UT of Ladakh, vide Notification No. 1163 of 2022/Psy Dated 06.09.2022 an option was given to the staff members belonging to UT of Ladakh but serving in the Subordinate Courts of the UT of J&K, and those belonging to UT of J&K but serving in the UT of Ladakh to serve in the UT of Ladakh on the corresponding or equivalent posts in the Subordinate Courts Service of UT of Ladakh.

WHEREAS, Ms. Zainab Naz availed the option of serving in the UT of Ladakh in pursuance to above said notification and was posted in the office of Chief Judicial Magistrate Kargil against the post of Jr. Assistant vide High Court order No. 1474 of 2022/Psy dated 28.10.2022, as the posts of System Assistant were already occupied.

WHEREAS, Ms Zainab Naz presented a representation before this Secretariat requesting that she may be transferred back to UT of J&K and is willing to serve in Jammu Province.

WHEREAS, the representation of the applicant was placed before the Competent Authority {Hon'ble the Chief Justice (A)} and his lordship was pleased to allow the representation of the applicant Ms. Zainab Naz.

THEREFORE, Ms Zainab Naz D/o Hussain R/o Turtuk Nobra, Leh, System Assistant is hereby transferred from District Judiciary of UT of Ladakh to the District Judiciary of UT of J&K and absorbed against one of the post of System Assistant in the Divisional Cadre Jammu. She is attached in the Court of Principal District & Sessions Judge Jammu till her posting and her seniority shall be retained in the Cadre of System Assistant of Divisional Cadre Jammu. The post of Junior Assistant held by the official in the UT of Ladakh is treated as vacant.

**By order**



**(M. K. Sharma)**  
**Principal Secretary to,**  
**Hon'ble the Chief Justice**

**No : 1190-99/Ry-623 Dated : 22/08/2024**

**Copy to :**

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Computer, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.  
..... for information.
5. Pr. District & Sessions Judge, Leh and Jammu for information and n/a.
6. Munsiff Nobra for information and n/a.
7. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same on the High Court website.
8. Incharge Librarian, high Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.
9. Ms. Zainab Naz, (Jr. Asst) in the Court of Munsiff, Nobra for information and n/c.
10. Office file.



**Principal Secretary to,**  
**Hon'ble the Chief Justice**